

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:167  
ANSWERED ON:24.11.2014  
CODE-SHARE AGREEMENT  
Pradhan Shri Nagendra Kumar

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether Air India has recently entered into a code-share agreement with Air Astana;
- (b) if so, the details thereof along with the salient features/benefits of the agreement; and
- (c) the details of such code-share agreements signed by Air India with other countries in the past?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION MPEi&ttlotoi &>&\$&SI\$m3Eft (Dr Mahcsh Sharma)

(a): Yes, Madam. Air India (AI) has entered into a Free Flow Code Share Agreement with Air Astana (KC), which has been implemented effective 26 October 2014,

(b):Under Air India(AI)/ Air Astana (KC) code share agreement, AI is code sharing as a marketing carrier on KC operated 7 flights per week on the Almaty- Delhi vv sectors on a free flow basis. Under this arrangement, AI has access to 10 RBDs (Reservation Booking Designators) viz. 2 RBDs in the Business Class and 8 RBDs in the Economy Class in each of the code share flights operated by KC on the Almaty- Delhi vv sectors. With the implementation of this code share, AI has been able to add Almaty (the major commercial and cultural center of Kazakhstan) to its code share network and AI has become the first and only Indian carrier to offer services to/from Kazakhstan.

(c):A list of currently applicable code share agreements that AI has with various airlines is enclosed as Annexure I.